

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA No. 403 of 2016 & 398 of 2015 in Appeal No. 245 of 2015

Dated: 28th July, 2017

In the matter of:

The Tata Power Company Ltd. (D)

Vs.

Maharashtra Electricity Regulatory Commission

.... Appellant(s)

.... Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **31-08-2017.**

PPS/Court Master

tpd